

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 860
ANSWERED ON 02ND DECEMBER, 2021**

ALLOCATION OF FUNDS TO STATES UNDER CRIF

860. DR. SANJAY JAISWAL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the funds allocated to various States including Bihar under the Central Road and Infrastructure Fund (CRIF);

(b) whether these States including Bihar have submitted proposals of road projects for utilisation of the said funds and if so, the details thereof;

(c) whether it is true that some States have reported cases of funds being diverted for other projects and if so, the details thereof; and

(d) whether the Government has a plan to investigate such cases of diversion of funds and if so, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) The Ministry is primarily responsible for development and maintenance of National Highways (NHs).

Apart from this the Ministry also allocates fund for State Governments / Union Territories (UTs) for development and maintenance of State Roads under the Central Road & Infrastructure Fund (CRIF) and Economic Importance & Interstate Connectivity (EI&ISC) schemes as per the provisions of the CRIF Act, 2000 amended by the Finance Act, 2019.

The State/ UT - wise details of accrual/ allocation of funds and the funds released/ expenditure incurred for development and maintenance of State roads under CRIF and EI&ISC schemes during each of the last three years, including for the State of Bihar, are placed at Annexure-I and Annexure-II respectively.

(b) The State/ UT - wise details of proposals for State road projects received and sanctioned under CRIF and EI&ISC schemes during last three years, including for the State of Bihar, are placed at Annexure-III and Annexure-IV respectively.

(c) and (d) No instances of diversion of the funds released for state roads under CRIF and EI&ISC schemes for other projects have come into the notice of the Ministry.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 860 FOR ANSWER ON 02.12.2021 ASKED BY DR. SANJAY JAISWAL REGARDING ALLOCATION OF FUNDS TO STATES UNDER CRIF

The State/ UT - wise details of accrual/ allocation of funds and the funds released/ expenditure incurred for development and maintenance of State roads under CRIF scheme including for the State of Bihar during each of the last three years: -

Sl. No.	State/UT	Amount in Rs. crore					
		2018-19		2019-20		2020-21	
		Accrual	Release*	Accrual	Release*	Accrual	Release*
1	Andhra Pradesh	330.27	326.88	349.64	350.08	325.54	322.00
2	Arunachal Pradesh	127.91	108.39	133.20	126.61	125.48	42.03
3	Assam	140.97	255.92	149.03	149.03	140.74	220.81
4	Bihar	197.71	101.49	210.35	223.16	195.30	425.93
5	Chhattisgarh	243.02	214.02	254.60	371.61	237.50	234.92
6	Goa	15.40	17.47	15.67	7.29	14.43	0.00
7	Gujarat	429.28	531.19	451.33	718.87	424.68	430.74
8	Haryana	185.06	80.93	185.10	200.77	167.73	78.54
9	Himachal Pradesh	98.98	92.56	103.27	87.12	97.27	95.95
10	Jharkhand	160.40	63.33	171.07	137.67	160.88	78.77
11	Karnataka	450.54	508.39	476.84	382.57	439.77	434.99
12	Kerala	136.74	122.85	140.54	0.00	132.26	273.99
13	Madhya Pradesh	551.98	625.70	579.67	693.25	541.01	535.13
14	Maharashtra	688.47	780.42	728.84	629.83	683.27	675.84
15	Manipur	36.14	12.95	38.00	12.64	35.85	13.22
16	Meghalaya	41.04	28.53	43.34	29.10	40.81	76.93
17	Mizoram	33.06	23.40	34.55	34.55	32.56	32.28
18	Nagaland	26.70	54.70	27.87	9.29	26.44	37.41
19	Odisha	293.08	111.93	308.94	286.96	289.54	534.19
20	Punjab	158.35	170.11	159.60	259.37	148.77	141.18
21	Rajasthan	644.38	591.86	669.01	415.17	622.71	141.81
22	Sikkim	12.21	16.76	12.89	4.29	12.09	3.98
23	Tamil Nadu	367.76	416.88	379.65	262.37	352.04	503.17
24	Telangana	263.99	279.08	276.37	234.06	256.08	253.29
25	Tripura	18.44	3.44	19.13	22.03	17.89	48.84
26	Uttar Pradesh	578.63	655.91	624.31	541.09	582.69	576.36
27	Uttarakhand	99.05	85.80	103.98	42.58	97.23	61.34
28	West Bengal	212.57	138.33	224.70	451.67	209.20	136.11
29	A& N Islands	20.01	20.52	20.22	6.74	15.12	15.12
30	Chandigarh	5.62	0.00	5.65	0.00	6.16	0.00
31	Dadra & Nagar Haveli	4.52	0.00	4.57	4.57	5.61	5.61
32	Daman & Diu	2.77	0.00	2.80	0.00		
33	Delhi	62.49	0.00	59.99	0.00	34.15	0.00
34	Jammu & Kashmir	348.87	344.75	137.85	152.96	94.51	79.40
35	Ladakh			103.82	17.36	246.22	96.95
36	Puducherry	12.51	0.00	12.01	4.00	8.47	8.47

***Funds to some States/UTs have been released more than the accrual of a State/ UT from the unspent balance of previous years of those States/UTs.**

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 860 FOR ANSWER ON 02.12.2021 ASKED BY DR. SANJAY JAISWAL REGARDING ALLOCATION OF FUNDS TO STATES UNDER CRIF

The State/ UT - wise details of accrual/ allocation of funds and the funds released/ expenditure incurred for development and maintenance of State roads under EI&ISC scheme including for the State of Bihar during each of the last three years:-

		Amount in Rs. crore					
Sl. No.	State / UT	2018-19		2019-20		2020-21	
		Alloc.	Expd.*	Alloc.	Expd.*	Alloc.	Expd.*
1	Arunachal Pradesh	15.00	15.00	40.00	26.49	33.50	33.44
2	Assam	25.00	21.38	52.00	39.97	43	34.81
3	Goa	30.00	25.77	20.00	16.11	10.5	6.39
4	Gujarat	7.00	4.24	2.00	0.04	7.59	7.59
5	Haryana	15.00	13.90	30.00	19.66	11.73	2.4
6	Himachal Pradesh	12.50	8.20	12.00	8.35	6.98	6.48
7	Karnataka	5.00	2.56	2.00	0.00	2.37	2.37
8	Madhya Pradesh	0.00	0.00	0.00	0.00	6.3	6.62
9	Maharashtra	4.00	0.78	2.00	0.00	0.00	0.00
10	Manipur	25.00	27.91	25.00	22.50	40	39.99
11	Meghalaya	15.00	14.15	22.00	20.44	20	19.5
12	Mizoram	0.00	0.00	0.00	0.00	10	5.01
13	Nagaland	55.00	55.46	130.00	147.80	72	71.59
14	Odisha	10.00	14.72	55.00	37.87	46	44.63
15	Punjab	15.00	10.24	3.50	1.80	1.2	1.22
16	Rajasthan	15.00	9.96	5.00	1.86	0.00	0.00
17	Sikkim	6.00	12.63	11.50	9.40	1.78	1.78
18	Tamil Nadu	75.00	66.27	13.00	11.21	34	28.34
19	Telangana	12.00	9.98	10.00	5.95	2.31	2.3
20	Uttar Pradesh	90.00	93.78	26.00	25.91	0.00	0.00
21	West Bengal	3.50	3.33	0.00	0.00	0.00	0.00
22	Jammu & Kashmir	65.00	64.56	5.00	4.62	0.74	0.68

***Authorizations were made to incur expenditure on purely “First Come First Serve” basis subject to the condition that total overall expenditure does not exceed total allocation made during that Financial Year to ensure that there are minimum surrender of funds. Therefore, expenditure for some States have been more than the allocation made during that Financial Year.**

Alloc. – Allocation

Expd. - Expenditure

ANNEXURE – III

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 860 FOR ANSWER ON 02.12.2021 ASKED BY DR. SANJAY JAISWAL REGARDING ALLOCATION OF FUNDS TO STATES UNDER CRIF

The State/ UT - wise details of proposals for State road projects received and sanctioned under CRIF scheme during last three years, including for the State of Bihar:-

Sl. No.	State/UT	Length in km, Cost in Rs. crore					
		Proposals received			Projects sanctioned		
		No.	Length	Cost	No.	Length	Cost
2018-19							
1	A&N Islands	60	38.79	33.43	61	43.49	57.68
2	Andhra Pradesh	41	693.26	843.24	41	693.26	843.24
3	Assam	5	61.31	199.95	2	23.67	70.70
4	Bihar	27	390.64	1151.06	27	390.64	1151.06
5	Chhattisgarh	0	0.00	0.00	12	211.45	612.72
6	Delhi	1	Bridge	44.21	1	Bridge	44.21
7	Dadar Nagar Havelli and Daman & Diu	20	47.30	63.12	20	47.30	63.12
8	Gujarat	34	1067.56	1560.65	34	1067.56	1560.65
9	Himachal Pradesh	13	178.17	478.73	26	290.96	466.36
10	Jammu & Kashmir	15	183.51	266.12	15	183.51	266.12
11	Jharkhand	4	109.02	507.64	4	109.02	507.64
12	Kerala	56	702.70	801.00	56	702.70	801.00
13	Madhya Pradesh	18	295.32	1190.92	18	295.32	1190.92
14	Maharashtra	52	494.26	2581.24	52	494.26	2581.24
15	Manipur	38	341.59	263.53	0	0.00	0.00
16	Meghalaya	44	269.24	321.88	44	269.24	321.88
17	Mizoram	1	20.00	49.11	1	20.00	49.11
18	Nagaland	8	130.00	193.26	0	0.00	0.00
19	Odisha	30	566.52	1261.98	30	566.52	1261.98
20	Puducherry	4	36.91	31.23	4	36.91	31.23
21	Punjab	38	712.91	464.60	38	712.91	464.60
22	Rajasthan	24	366.27	693.59	24	366.27	693.59
23	Sikkim	14	49.07	90.07	14	39.47	90.07
24	Tamil Nadu	71	624.79	1996.40	71	624.79	1996.40
25	Telangana	54	668.48	800.00	0	0.00	0.00
26	Tripura	17	135.95	91.92	17	135.95	91.92
27	Uttarakhand	0	0.00	0.00	3	39.30	130.64
28	West Bengal	8	151.30	592.77	8	151.30	592.77
2019-20							
1	Assam	88	1472.08	3506.56	0	0.00	0.00
2	Himachal Pradesh	20	229.25	381.02	0	0.00	0.00
3	Kerala	57	484.55	493.00	0	0.00	0.00
4	Manipur	38	341.59	263.53	13	145.29	131.85
5	Nagaland	5	151.50	610.61	0	0.00	0.00
6	Odisha	31	558.02	928.00	0	0.00	0.00

Length in km, Cost in Rs. crore							
Sl. No.	State/UT	Proposals received			Projects sanctioned		
		No.	Length	Cost	No.	Length	Cost
7	Uttarakhand	2	Bridge	158.60	2	Bridge	174.07
2020-21							
1	Andhra Pradesh	77	1096.52	1501.00	46	675.58	945.90
2	Assam	1	89.20	241.21	13	200.81	606.27
3	Bihar	1	2.15	204.95	1	2.15	204.95
4	Goa	7	79.00	97.81	0	0.00	0.00
5	Himachal Pradesh	5	64.30	107.44	0	0.00	0.00
6	Kerala	8	110.00	115.00	0	0.00	0.00
7	Madhya Pradesh	1	107.00	153.62	1	107.00	153.62
8	Maharashtra	284	2188.00	2097.77	276	2262.56	2230.74
9	Manipur	23	283.87	258.56	0	0.00	0.00
10	Mizoram	1	14.50	99.26	0	0.00	0.00
11	Odisha	25	521.35	1001.00	0	0.00	0.00
12	Punjab	12	144.16	211.22	12	144.16	211.22
13	Rajasthan	32	530.56	723.53	32	530.56	723.53
14	Telangana	42	523.31	744.00	0	0.00	0.00
15	Tripura	1	16.00	15.87	1	16.00	15.87
16	Uttarakhand	2	Bridge	2402.38	3	Bridge	2776.59
17	West Bengal	7	135.78	482.78	7	135.78	482.78

ANNEXURE – IV**ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 860 FOR ANSWER ON 02.12.2021 ASKED BY DR. SANJAY JAISWAL REGARDING ALLOCATION OF FUNDS TO STATES UNDER CRIF**

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Sl. No.	State/UT	Length in km, Cost in Rs. crore					
		Proposals received			Projects sanctioned		
		No.	Length	Cost	No.	Length	Cost
2018-19							
1	Assam	0	0.00	0.00	1	27.50	96.18
2	Gujarat	1	Bridge	25.16	1	Bridge	25.16
3	Himachal Pradesh	1	19.90	23.93	0	0.00	0.00
4	Madhya Pradesh	1	Bridge	30.03	1	Bridge	30.03
5	Manipur	4	62.22	70.23	3	42.72	153.33
6	Nagaland	55	1220.20	2706.90	1	22.00	74.06
7	Odisha	5	125.21	266.00	0	0.00	0.00
8	Punjab	1	30.30	49.32	1	30.30	49.32
2019-20							
1	Chhattisgarh	8	123.55	750.19	0	0.00	0.00
2	Manipur	8	268.78	838.47	1	32.31	114.14
3	Nagaland	37	1051.40	4471.92	0	0.00	0.00
2020-21							
1	Manipur	8	260.78	838.47	0	0.00	0.00
2	Mizoram	2	18.73	128.56	0	0.00	0.00
3	Odisha	6	113.79	298.00	0	0.00	0.00
